## 21 Alleged twisting of

all possible

resolve

## remarks by Home Minister

श्री प्रकाश महरोत्रा : "मान लीजिये ग्रापसे फरगेट फुलनेस में वह प्रजीडेंशियल ग्रार्डर निकल गया ग्राटिकल 21 को पूरी तौर से सरपैंड करने का, लेकिन जब ग्रापके अटोनी जनरल सुप्रीम कोर्ट में बहस करते हैं कि---

> "Today, according to the Presidential Order, as it is, nobody in this country has even the right to life."

> Sir, Shri Niren De in "The Statesman" of 8U1 August, 1977, has issued a clarification which is contrary to the statement made by the Hon. Home Minister in this House. Shri Niren De has said:

> "I made oral arguments and also handed over to the court and to all parties appearing in those cases an extensive summary of my arguments in writing."

"Neither in my oral arguments nor in my written arguments did I ever say to the court at any stage that because of the Emergency and the Presidential order under article 359, the right to life was extinguished or the Government had a right to kill anybody it liked." This is what he said. Now, Sir...

MR. CHAIRMAN : This is enough. You have already taken your time.

SHRI PRAKASH MEHROTRA : Shri Niren De only answered .. .

SHRI SUNDER SINGH BHANDARI (Uttar Pradesh) : How is it relevant ?

SHRI PRAKASH MEHROTRA : Sir, I will take just half a minute. Shri Niren De only answered some of the hypothetical questions put to him by Justice Khanna but by no stretch of imagination and interpretation any body could have come to the perverse conclusion arrived at by the Hon. Home Minister.

MR. CHAIRMAN : Please stop now. Mr. Sisodia.

and would like to make assistance available to the present crisis. Regarding yarn also, the Government has now taken a decision whereby the yarn would come right from the spinning mills at ex-mill prices to the apex societies so that it is distributed to the weavers eliminating

all profitering by the middlemen. Over and above that, out of the controlled cloth which is being produced today we are reserving nearly 100 million metres to the handloom sector. It will be my effort to make for more cloth production in this sector also so that there is no shortage for our handloom weavers. We are very sorry for the event which was quoted by the hon. Member. But I can assure the hon. Member that the Government will take all possible steps to safeguard the interests of the handloom weavers

## REFERENCE TO ALLEGED TWISTING BY HOME MINISTER OF SHRI NIREN DE'S **REMARKS IN THE SUPREME COURT**

SHRI PRAKASH MEHROTRA (Uttar Pradesh) : Mr. Chairman, Sir, I am grateful to you for permitting me to mention in the House a matter of great public concern. I am astonished, Sir, that Chaudhuri Charan Singh Saheb should have deliberately chosen to twist the argument's of Shri Niren De, the then Attorney General of India, with a view to cast aspersions on the then duly constituted Government of the country and the high office of the Prime Minister and to defame the Congress Party.

The Home Minister has given the foiling statement in this House on 25-7-77.

"मान लीजिये ग्रापसे फरगेट फुलनेस Ĥ...

SHRI RABI RAY (Orissa) : Does it concern Mr. Niren De ? Put it in your own words. Don't quote. Be brief because only three minutes are given for Special Mention.

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SHRI PRAKASH MEHROTRA : You would, therefore, see, Sir, that the hon. Home Minister has deliberately misinterpreted the than Attorney General, Shri Niren De, to mislead this House.

MR. CHAIRMAN : Shri Sisodia.

SHRI JAGDISH JOSHI (Madhya Pradesh) : Sir, it is a privilege question. (Interruptions)

MR. CHAIRMAN : Shri Sisodia.

श्री सवाई सिंह सिसोबिया (मध्य प्रदेश) : मान्यवर, मैं ग्रापकी ग्रनुमति से दिनांक 4-8-77 को

<sup>25</sup> स्वास्थ्य ग्रौर परिवार कल्माण मंत्री (श्री राजनारायण) : श्रीमन्, मेरा पाइन्ट आफ ग्रार्डर है। आपने उनको स्पेशियल मेंजन करने की अनुमति दी। मैं चाहता हूं कि वे श्री नीरेन डे का यह बयान भी प; दे तो अच्छा होगा---

"I was under terror"... (Interruptions)

MR. CHAIRMAN: Mr. Raj Narain, you are an hon. Minister. Now Shri Sisodia.

श्री राजनारायण ः श्रीमन्, मैं चाहता हूं कि नीरेन डे के इस वाक्य को भी पड़ा जाना चाहिए कि मैं उस वक्त टैरर में था... (Interruptions)

श्री जगदीझ जोजी : श्रीमन. मेरा पाइन्ट It is a very important point for your consideration I am not to make a speech.

सुन लें । मेरा निवेदन यह है कि यह जो प्रिविलेज का मामला उठाया गया है, यह दो आदमियों के बीच का मामला है । या तो श्री नीरेन डे ने प्रिविलेज तोड़ा है या चौधरी साहब ने । इसलिए इसका फैसला चेयरमैन ही कर सकता है । चेयरमैन को इस मामले की कांग्निजन्स लेनी चा<sub>रि</sub>ए । पालियामेन्टरी रूल्स में भी यह बात लिखी हुई है ।

MR. CHAIRMAN: Please stop now. Shri Sisodia.

on Harijans

## REFERENCE TO ALLEGED ATROCITIES ON HARIJANS IN RATLAM DISTRICT OF MA-DHYA PRADESH

श्री सवाई सिंह सिसोदिया (मध्य प्रदेश): मान्यवर, मैं ग्रापकी ग्रनमति से दिनांक 4-8-77 को ग्राम कानाडिया, तहसील ग्रालोट, जिला रतलाम, मध्य प्रदेश में हुई वीभत्स दर्दनाक ग्रीर बरबर्तापूर्ण घटना की ग्रोर सदन का ध्यान आकर्षित करना चा ता हं जिसमें कि चार हरिजनों की घटनास्थल पर ही हत्या कर दी गई है और अनेक महिलाएँ घायल हई हैं। मान्यवर, यह घटना देश में हो रही ब्रनेक लोम र्षक ब्राक्रमणों का एक सिलसिला है जिसके द्वारा हरिजनों और भूमि-हीन गरीब व्यक्तियों की भूमि पर ग्राधिपत्य जमाया जा रहा है जो उनको पिछली सरकार द्वारा अलाट की गई थी। इस गांव कानाडिया के हरिजनों को जमीन शासन द्वारा पट्टे पर दी गई थी जो उन्होंने जोत कर तैयार की थी झोर उस पर फसल खडी कर दी थी। गांव के बडे बडे किसानों ने जिसमें जनता पार्टी के विशेष गुट के लोगों का बाहल्य था, उन्होंने साम्हिक रूप से इन लोगों की ; त्या कर दी. जबदंस्ती उनकी जमीन पर कब्जा किया। इस बारे में पूर्व सूचना पुलिस को दी जा चकी थी कि इस प्रकार की घटना होने की ग्राशंका है। लेकिन पुलिस ने कोई सुनवाई नहीं की । लगभग 80 व्यक्तियों ने घटना-स्थल पर खडी फसल को मवेशियों के दारा नष्ट करवाया । गांव के हरिजनों स्रौर पट्टेदार लोगों ने इसको रोकने की कोशिश की । उन पर कुछ लोगों ने हमला किया और घटना-स्थल पर ही तीन व्यक्ति मारे गये। एक व्यक्ति ने थोडी दूर जाकर अपने प्राण तोड दिये । महिलाओं ने समाधान के लिए कोणिज की तो उन पर घटनास्थल पर ही सणस्त्र हमला किया गया ग्रौर ग्रनेक महिलाएं घटनास्थल पर ही घायल हो गईं। सुचना मिलने पर भी पुलिस ने समय पर कोई कार्यवाही नहीं की । मध्य प्रदेश की विधान सभा में कांग्रेस दल के नेता महोदय ने झौर